

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/76/252/HDB/2017
NAME OF THE COMPANY	Arete Power & Infra Private Limited
NAME OF THE PETITIONER(S)	Arete Power & Infra Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
KICH NEWICAS BEING	RCS	chenket lette and	er sull
		agrana Joy	DE
DR. SVRAMA KRISHNA	11	Svranakilli O quail. a	~O,
31.31/10/1	Hau.	9848405691	&m.

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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CA disposed of by separate orders.

Member (T)

Member (J)

Bm